

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/36721/2026 ARBP/42/2026	M/S.TARA CHAND INFRALOGISTICS SOLUTIONS LTD., MUMBAI VS M/S. MAHAPATRA METAL AND MINERALS, SAMBALPUR	AVIJIT PAL VS	// () //
2	D-BLAPL/22792/2026 BLAPL/8307/2026	CHANDAN SWARAJ NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /382 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR TR/0000318/2024
3	D-BLAPL/24241/2026 BLAPL/8308/2026	RAMA MAHANANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /108 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000172/2026
4	D-BLAPL/24245/2026 BLAPL/8309/2026	KARAMABIR @ KARAMBIR MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /121 /2025 A.D.J.,BOUDH(Baudh) ST/0000088/2025
5	D-BLAPL/24304/2026 BLAPL/8310/2026	MUNNA @ BUDHIA BARIK @ BUDHA BARIK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-7 /69 /2022 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000162/2022
6	D-BLAPL/24355/2026 BLAPL/8311/2026	SANATAN TANTY VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BRAHMANITARANG /62 /2021 AD-HOC A.D.J. (FTSC),ROURKELA(Sundargarh) Spl/0000038/2021
7	D-BLAPL/24356/2026 BLAPL/8312/2026	PRADIP KUMAR SETHY@SETHI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /212 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000094/2026
8	D-BLAPL/24391/2026 BLAPL/8313/2026	MANISH SINGH VS STATE OF ODISHA	RAKESH KUMAR DAS VS	BAREIPALI /195 /2025 A.D.J.,SAMBALPUR(Sambalpur) TR/0000138/2025
9	D-BLAPL/19940/2026 BLAPL/8314/2026	DAMU PANGI VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /251 /2024 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000014/2025
10	D-BLAPL/19942/2026 BLAPL/8315/2026	MANA HANTAL VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /251 /2024 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000014/2025
11	D-BLAPL/24404/2026 BLAPL/8316/2026	HANDA @ DEBASIS BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KAMAKHYANAGAR /456 /2026 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000804/2026

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12	D-BLAPL/21146/2026 BLAPL/8317/2026	CHHOTU @ SAGAR NAYAK VS STATE OF ODISHA	RAMDAS ACHARY VS	KANAS /106 /2026 JMFC, KANAS(Puri) GR/0000194/2026
13	D-BLAPL/22327/2026 BLAPL/8318/2026	HABIB HUSSAIN VS STATE OF ODISHA	UMA SHANKAR PATEL VS	TALSARA /174 /2026 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000092/2026
14	D-BLAPL/23135/2026 BLAPL/8319/2026	HARISH JAISWAL VS STATE OF ODISHA	TAPAN KUMAR MOHANTY VS	JHARSUGUDA /348 /2017 A.D.J.,JHARSUGUDA(Jharsuguda) ST/0000092/2017
15	D-BLAPL/24415/2026 BLAPL/8320/2026	MOHAN BARIK VS STATE OF ODISHA	BIKAM KUMAR NAYAK VS	JATNI P.S. /340 /2024 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000017/2025
16	D-BLAPL/22294/2026 BLAPL/8321/2026	B.SURESH BADA VS STATE OF ODISHA	ANITA DASH VS	SECTOR-15 /25 /2019 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) Spl/0000041/2019
17	D-BLAPL/22781/2026 BLAPL/8322/2026	SOUMYA RANJAN DAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	MANIABANDHA /114 /2026 J.M.F.C.,BARAMBA(Cuttack) GR/0000350/2026
18	D-BLAPL/24417/2026 BLAPL/8323/2026	SUDAM KUMAR PARIDA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BADSAHI /134 /2026 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000124/2026
19	D-BLAPL/23349/2026 BLAPL/8324/2026	DEBA MAJHI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	LAXMIPUR /22 /2025 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) TR/0000018/2025
20	D-BLAPL/23352/2026 BLAPL/8325/2026	SONU MAJHI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	LAXMIPUR /22 /2025 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) TR/0000018/2025
21	D-BLAPL/23689/2026 BLAPL/8326/2026	SANTOSH KUMAR JENA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHARATPUR PS /152 /2026 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000143/2026
22	D-BLAPL/24242/2026 BLAPL/8327/2026	PRASANTA NAYAK @ PALEI VS STATE OF ODISHA	BIDHUBHUSAN NAYAK VS	RANPUR /26 /2026 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000014/2026
23	D-BLAPL/19340/2026	ALOK SORENG	SUNIL KUMAR PANDA	TALSARA /78 /2026

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	BLAPL/8328/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH
24	D-BLAPL/23804/2026 BLAPL/8329/2026	SOURI MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GR/0000507/2026 FATEGARH /61 /2025 A.D.J.,NAYAGARH(Nayagarh) ST/0000154/2025
25	D-BLAPL/23807/2026 BLAPL/8330/2026	KARTIKA SAHOO @ CHANTULU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GANIA /153 /2025 DISTRICT AND SESSIONS JUDGE,NAYAGARH ST/0000080/2026
26	D-BLAPL/24249/2026 BLAPL/8331/2026	CHHABI @ CHHABINA BHOI VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	NIALI /15 /2026 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) ST/0000087/2026
27	D-BLAPL/23879/2026 BLAPL/8332/2026	KHAJU @ KHUJA @ BINOD JENA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DHUSURI /489 /2025 DISTRICT & SESSIONS JUDGE,BHADRAKANTAPUR ST/0000148/2026
28	D-BLAPL/24139/2026 BLAPL/8333/2026	PRABHAS KARMI VS STATE OF ODISHA	PREETAM MISHRA VS	BAUNISUNI /12 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000018/2026
29	D-BLAPL/24222/2026 BLAPL/8334/2026	RAJIB PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /195 /2026 J.M.F.C.,POLSARA(Ganjam) GR/0000193/2026
30	D-BLAPL/24363/2026 BLAPL/8335/2026	SK.RABANI@SK.RABBANI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /199 /2026 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000929/2026
31	D-BLAPL/24366/2026 BLAPL/8336/2026	KALU CHARAN PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NCB BHUBANESWAR /1 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000015/2026
32	D-BLAPL/24369/2026 BLAPL/8337/2026	BASANTA BEHERA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	SUKINDA /63 /2023 A.D.J.,JAJPUR ROAD(Jajapur) ST/0000052/2023
33	D-BLAPL/24380/2026 BLAPL/8338/2026	SOMANATH BEHERA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	BASTA /346 /2026 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000225/2026
34	D-BLAPL/24305/2026 BLAPL/8339/2026	MALAYA GADTIA VS	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /61 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA

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35	D-BLAPL/24399/2026 BLAPL/8340/2026	STATE OF ODISHA RAJAT KUMAR MAHAPATRA @ RAJAT MAHAPATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CT/0000132/2026 GOSANINUAGAM /264 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001918/2026
36	D-BLAPL/24403/2026 BLAPL/8341/2026	PAPUN SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	CHHENDIPADA /291 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000033/2026
37	D-BLAPL/24406/2026 BLAPL/8342/2026	LIPU @ ANTARYAMI BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KAMAKHYANAGAR /456 /2026 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000804/2026
38	D-BLAPL/23785/2026 BLAPL/8343/2026	NARAYAN TUDU VS STATE OF ODISHA	DEVASHIS PANDA VS	NALCO /264 /2025 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000061/2025
39	D-BLAPL/23936/2026 BLAPL/8344/2026	DHANU @ DHANJANYA PRADHAN @ DHANANJAY PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /242 /2026 J.M.F.C,TANGI(Khordha) GR/0000591/2026
40	D-BLAPL/23943/2026 BLAPL/8345/2026	DHAWAL PARESH PANDYA VS STATE OF ODISHA	PRATIK DASH VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.(P),ROURKELA(Sundargarh) GR/0000862/2026
41	D-BLAPL/23952/2026 BLAPL/8346/2026	BISWAJIT NAYAK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	RENGALI /159 /2026 J.M.F.C.LAKHANPUR(Jharsuguda) CT/0000446/2026
42	D-BLAPL/24412/2026 BLAPL/8347/2026	RAHUL KUMAR MANGAN VS STATE OF ODISHA	JULU KHANSAMA VS	RAGHUNATHPALI /459 /2026 S.D.J.M.(P),ROURKELA(Sundargarh) GR/0002601/2026
43	D-BLAPL/21402/2026 BLAPL/8348/2026	PAPU PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /230 /2026 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000075/2026
44	D-BLAPL/23802/2026 BLAPL/8349/2026	RITIK LOHAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /267 /2026 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000121/2026
45	D-BLAPL/23953/2026 BLAPL/8350/2026	KARAN CHOUHAN VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	RENGALI /159 /2026 J.M.F.C.LAKHANPUR(Jharsuguda) CT/0000446/2026

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46	D-BLAPL/24418/2026 BLAPL/8351/2026	AJAY KUMAR DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	BHARATPUR PS /558 /2026 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001595/2026
47	D-BLAPL/23954/2026 BLAPL/8352/2026	JAYA CHOUHAN VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	RENGALI /159 /2026 J.M.F.C.LAKHANPUR(Jharsuguda) CT/0000446/2026
48	D-BLAPL/23956/2026 BLAPL/8353/2026	SANATAN DALAI VS STATE OF ODISHA	BISWAJIT MOHANTY VS	RAMBHA (KHALLIKOTE) /725 /2025 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/0000020/2025
49	D-BLAPL/24479/2026 BLAPL/8354/2026	SABIR FAKIR VS STATE OF ODISHA	BASUDEV PUJARI VS	/ /0 SPECIAL JUDGE,CHATRAPUR(Ganjam) 2(A)CC/0000008/2026
50	D-BLAPL/23964/2026 BLAPL/8355/2026	NARAYAN LOHAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /328 /2023 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000162/2024
51	D-BLAPL/24488/2026 BLAPL/8356/2026	ANDRIYA MANDAL VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	ADVA /66 /2026 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000040/2026
52	D-BLAPL/24509/2026 BLAPL/8357/2026	SURENDRA SETHI VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /287 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000184/2026
53	D-BLAPL/24171/2026 BLAPL/8358/2026	MD. SAMAD @ SK. SAMAD @ SAMAD @ MD. SAMAD GADDI @ RIZWAN ALLI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHANUPALI /280 /2025 1ST A.D.J., SAMBALPUR(Sambalpur) ST/0000348/2025
54	D-BLAPL/24158/2026 BLAPL/8359/2026	GANESH GIRI VS STATE OF ODISHA	PARSURAM PANDA VS	BANSADA /357 /2025 DISTRICT & SESSIONS JUDGE,BHADRAK ST/0000138/2026
55	D-BLAPL/24266/2026 BLAPL/8360/2026	ASWINI KUMAR MALLIK VS STATE OF ODISHA	RAKESH SAHU VS	/ /0 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000013/2026
56	D-CMAPL/37194/2026 CMAPL/115/2026	BARUNA MALLIK VS STATE OF ODISHA	AVIJIT MISHRA VS	/ / (//
57	D-CMAPL/25968/2026	SAROJ KUMAR BISWAL	ADV	/ /

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	CMAPL/116/2026	VS PRINCIPAL SECRETARY, FOREST, ENVIRONMENT DEPARTMENT,ODISHA	VS	() //
58	D-CMP/36623/2026 CMP/1356/2026	NIRANJAN PANDA VS DASARATHI DASH	ASHOK KUMAR MOHAPATRA VS	// CIVIL JUDGE (SD),KHURDA(Khordha) CS/0000251/2023
59	D-CMP/36508/2026 CMP/1357/2026	NARAYANA MOHAPATRA VS DAYANIDHI MISHRA	RAJJEET ROY VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal) EXECUTION CASE/0000027/2018
60	D-CMP/37304/2026 CMP/1358/2026	SIBA PRASAD PRADHAN VS HARIPRIYA GIRI	SUMIT KUMAR MOHANTY VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal) CS/0000329/2016
61	D-CMP/37433/2026 CMP/1359/2026	GOUTAM BARIK VS KISHORE SAHU	AMIT KUMAR SAA VS	// CIVIL JUDGE (SD),PADAMPUR(Bargarh) CS/0000044/2014
62	D-CMP/37675/2026 CMP/1360/2026	TUNU GOUD VS DEBAKI DEI	SISIR KUMAR PUROHIT VS	// A.D.J.,DHARAMGARH(Kalahandi) RFA/0000034/2010
63	D-CMP/36531/2026 CMP/1361/2026	PRASANA KUMAR DASH VS ARUN KUMAR DASH	AMIT PRASAD BOSE VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE EC/0000240/2023
64	D-CMP/37082/2026 CMP/1362/2026	M/S 4063 NANI GOPAL PATRA SECURITY AGENCY, SAMBALPUR VS MAHANADI COALFIELDS LTD., SAMBALPUR	JYOTI RANJAN DEO VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambal) CS/0000018/2025
65	D-CMP/14187/2026 CMP/1363/2026	TRIBHUBAN CHANDRA DEO VS THE COMMISSIONER OF ENDOWMENT, ODISHA	KRUPASINDHU SAHOO VS	// NYAYADHIKARI GRAM NYAYALAYA, IA/0000002/2026
66	D-CMP/30414/2026 CMP/1364/2026	JAGANNATH MOHANTY VS JEMA PATRA	MAMATA MISHRA VS	// CIVIL JUDGE (JD),JAJPUR(Jajapur) CMA/0000074/2025
67	D-CMP/37079/2026 CMP/1365/2026	M/S.4030 MODIN MASHAKH NADAF SECURITY AGENCY, PUNE VS MAHANADI COALFIELDS LTD., SAMBALPUR	JYOTI RANJAN DEO VS	// SR CIVIL JUDGE (COMMERCIAL COURT) CS/0000015/2025
68	D-CMP/34798/2026 CMP/1366/2026	DINESH CHANDRA SWAIN VS	PABITRA KUMAR BEHERA VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrap)

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69	D-CMP/37796/2026 CMP/1367/2026	KUNJA BIHARI SWAIN M/S. POREL DASS WATER AND EFFLUENT CONTROL PVT. LTD., WEST BENGAL VS THE ENGINEER IN CHIEF PUBLIC HEALTH URBAN, KHORDHA	KANANBALA ROY CHOUDHURY VS	IA/0000286/2026 // DISTRICT & SESIONS JUDGE,BHUBANESHWAR Fao/0000041/2026
70	D-CMP/37085/2026 CMP/1368/2026	AJAYA KUMAR NAYAK VS NIRANJAN NAYAK	SWARUP KUMAR PATNAIK VS	// CIVIL JUDGE(SR.DIVN.),SALIPUR(Cuttack) CS/0000245/2002
71	D-CMP/36728/2026 CMP/1369/2026	KISHANLAL PANCH VS SAROJ KUMARI SHUKLA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (JD),PURI(Puri) CMA/0000039/2026
72	D-CMP/37811/2026 CMP/1370/2026	SANJIB KUMAR MOHAPATRA VS DHANANGAYA JENA	SAMIR KUMAR MISHRA (SR. ADV.) VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) CS/0000091/2008
73	D-CMP/37870/2026 CMP/1371/2026	M/S HOTEL SEA POINT PVT. LTD.,KHURDA VS M/S BLUE LINE HOTELS AND RESORTS PVT. LTD.,BHUBANESHWAR	SAURENDRA RAUTRAY VS	// ADDL. CIVIL JUDGE (SD),PURI(Puri) CS/0000462/2017
74	D-CMP/37809/2026 CMP/1372/2026	LALIT MOHAN MISHRA VS MAHENDRA MISHRA	SIBADUTTA RAMAPRASAD MISHRA VS	// ADDL.CIVIL JUDGE (SD),CUTTACK(Cuttack) CMA/0000215/2019
75	D-CMP/37766/2026 CMP/1373/2026	BAURIBANDHU MOHANTY VS RAMESH CH. SAHOO	RAJKISHORE SWAIN VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK(Cuttack) CS/0000876/2022
76	D-CONTC/19722/2026 CONTC/5386/2026	SUBASH RATH VS SATYABADI SAHOO, MEMBER, BOARD OF REVENUE, ODISHA	ADV. VS	// 0 //
77	D-CONTC/20548/2026 CONTC/5387/2026	BIJAY KUMAR MOHARANA VS SUBHA SHARMA, I.A.S.	ADV. VS	// 0 //
78	D-CONTC/29000/2026 CONTC/5388/2026	BINAYAK MOHARANA VS RAJESH PRABHAKAR PATIL, IAS	ADV. VS	// 0 //
79	D-CONTC/24335/2026 CONTC/5389/2026	CHHABI KISHORE DEHURY VS ASWATHY S., IAS	ADV. VS	// 0 //

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80	D-CONTC/31244/2026 CONTC/5390/2026	ARABINDA BEHERA VS ARAVIND AGRAWAL, IAS	SUBHADUTTA ROUTRAY VS	// 0 //
81	D-CONTC/31871/2026 CONTC/5391/2026	V.S.RAMAKRISHNA P VS GOVIND MOHAN, I.A.S.	ADV. VS	// 0 //
82	D-CONTC/32100/2026 CONTC/5392/2026	PRANATI MANJULA BASANTIA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
83	D-CONTC/35914/2026 CONTC/5393/2026	BHUBANESWAR DASH VS DR.ANTARYAMI SAHOO, SUPERINTENDENT, COMMUNITY HEALTH CENTRE, NAYAGARH	ADV. VS	// 0 //
84	D-CONTC/33643/2026 CONTC/5394/2026	ANANTA NARAYAN MISHRA VS KALIPRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION,BHUBANESWAR	JAYASHREE BISWAL VS	// 0 //
85	D-CONTC/33799/2026 CONTC/5395/2026	LAKSHMI NARAYAN DAS VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
86	D-CONTC/35699/2026 CONTC/5396/2026	ATULYA KUMAR TRIPATHY VS N.THIRUMALLA NAIK, I.A.S, COMMNR. CUM SECY.,SCHOOL AND MASS EDUCATION, ODISHA	ADV. VS	// 0 //
87	D-CONTC/37542/2026 CONTC/5397/2026	SATYABAN MAHAR VS BHASKAR JYOTI SHARMA, I.A.S	ADV. VS	// 0 //
88	D-CONTC/35721/2026 CONTC/5398/2026	RAMA RANJAN PATTNAYAK VS BHASKARJYOTI SHARMA, I.A.S, ADDL. CHIEF SECY. FOREST ENVIRONMENT AND CLIMATE CHANGE DEPT.,ODISHA	ADV. VS	// 0 //
89	D-CONTC/37543/2026 CONTC/5399/2026	NIHAR RANJAN SUTAR VS BHASKAR JYOTI SHARMA, I.A.S	ADV. VS	// 0 //
90	D-CONTC/35768/2026 CONTC/5400/2026	YARRAPATRUNI RAMA MURTY NAIDU VS SUDHEER NANDA, OAS, TAHASILDAR, KASHINAGAR,GAJAPATI	ADV. VS	// 0 //
91	D-CONTC/35770/2026	TUSARKANTI PANDA	ADV.	//

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	CONTC/5401/2026	VS MANISH AGRAWAL, I.A.S, M.D,ODISHA STATE COOPERATIVE BANK LTD.	VS	0 //
92	D-CONTC/36845/2026 CONTC/5402/2026	GUJARI PADMANABHA VS BIBHUTI BHUSAN DASH, ENGINEER IN CHIEF, WATER RESOURCES,BHUBANESWAR	ADV. VS	// 0 //
93	D-CONTC/37539/2026 CONTC/5403/2026	KRUPASINDHU PRADHAN VS BHASKAR JYOTI SHARMA,I.A.S,PRINICIPAL SECY. TO GOVT.,FOREST AND ENVIRONMENT AND CLIMATE CHANGE DEPT	ADV. VS	// 0 //
94	D-CONTC/31865/2026 CONTC/5404/2026	JATINDRA SAHU VS ADITYA GOYAL, I.A.S.	ADV. VS	// 0 //
95	D-CONTC/37222/2026 CONTC/5405/2026	JAGANNATH PATRA VS AKHILESVAR SINGH,IPS,COMMANDANT SPECIAL OPERATION GROUP RESOURCE CENTRE, BHUBANESWAR	BAIBASWATA PANIGRAHI VS	// 0 //
96	D-CONTC/32116/2026 CONTC/5406/2026	HARIPRIYA MISHRA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
97	D-CONTC/32396/2026 CONTC/5407/2026	KANDA CHARAN DAS VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
98	D-CONTC/32397/2026 CONTC/5408/2026	RENUBALA SWAIN VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
99	D-CONTC/32398/2026 CONTC/5409/2026	G.S. CHITRANGADA MALLICK VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
100	D-CONTC/32409/2026 CONTC/5410/2026	SAROJINI PRADHAN VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
101	D-CONTC/34171/2026 CONTC/5411/2026	PITABAS FARAK VS SAROJINI JENA, DY. REGISTRAR OF CO OPERATIVE SOCIETIES, PURI	ADV. VS	// 0 //
102	D-CRLA/23676/2026 CRLA/752/2026	RIBU PANI VS	PRAVASH CHANDRA JENA VS	BHARATPUR PS /681 /2024 AD-HOC A.D.J.(FTSC),BHUBANESWAR

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103	D-CRLA/21485/2026 CRLA/753/2026	STATE OF ODISHA TANKADHAR SAHOO VS	CHIRANJIB ROUT VS	TR/0000539/2024 N.T.P.C. /119 /2025 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000018/2025
104	D-CRLA/21336/2026 CRLA/754/2026	STATE OF ODISHA RADHESHYAM MEHER@JAYADEV MEHER VS	KRUSHNA CHANDRA MEHER VS	BAUNISUNI /16 /2013 DISTRICT & SESSIONS JUDGE,BOUDH(
105	D-CRLA/22426/2026 CRLA/755/2026	STATE OF ODISHA KHILADI DAKUA VS	NARENDRA PRASAD RATH VS	CRA/0000022/2024 SARANAKUL /4 /2021 A.D.J.,ODAGAON(Nayagarh)
106	D-CRLA/23671/2026 CRLA/756/2026	STATE OF ODISHA OMM PRAKASH MOHAPATRA VS	AMITAV TRIPATHY VS	ST/0000066/2021 ODAGAON /121 /2024 SPECIAL JUDGE (POCSO), NAYAGARH(
107	D-CRLA/24152/2026 CRLA/757/2026	STATE OF ODISHA PURNA CHANDRA SAHU VS	JAYADEBA BEHERA VS	TR/0000160/2024 LARAMBA /10 /2018 A.D.J,PATNAGARH(Balangir)
108	D-CRLMC/23849/2026 CRLMC/2807/2026	STATE OF ODISHA RANJAN SAHOO VS	BICHITRA NARAYANA SATAPATHY VS	SC/0000022/2018 ERASAMA /239 /2020 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats
109	D-CRLMC/30498/2025 CRLMC/2808/2026	STATE OF ODISHA CHANDRA SEKHAR MISHRA @ PINKU VS	RAJENDRA NARAYAN ROUT VS	CT/0000096/2022 TIGIRIA /253 /2024 J.M.F.C.,TIGIRIA(Cuttack)
110	D-CRLMC/23300/2026 CRLMC/2809/2026	STATE OF ODISHA SATYAJIT SAMAL VS	JUGALA KISHORE PANDA VS	CT/0000247/2024 BANTALA /404 /2023 SPECIAL JUDGE,ANGUL(Anugul)
111	D-CRLMC/22663/2026 CRLMC/2810/2026	STATE OF ODISHA B.SANTOSH REDDY VS	T.NARAYANA MURTY VS	Spl/0000017/2023 KORAPUT SADAR /158 /2025 SPECIAL JUDGE,KORAPUT(Koraput)
112	D-CRLMC/23622/2026 CRLMC/2811/2026	STATE OF ODISHA TARA PRASANNA MOHAPATRA VS	DEBI PRASAD DHALSAMANTA VS	TR/0000108/2025 BHUBANESWAR VIGILANCE /7 /2011 SPECIAL JUDGE(VIG),BHUBANESWAR
113	D-CRLMC/24259/2026 CRLMC/2812/2026	STATE OF ODISHA(VIG.) DAITARI MAHAKUD VS	BIKASH KARNA VS	TR/0000019/2015 MANAMUNDA /55 /2022 ADDL.SESSION JUDGE CUM SPL.JUDGE
		STATE OF ODISHA		Spl/0000010/2022

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114	D-CRLMC/22557/2026 CRLMC/2813/2026	PRABHASISH SAHU VS STATE OF ODISHA	ASHOK DAS VS	BADABAZAR /481 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002673/2025
115	D-CRLMC/20508/2026 CRLMC/2814/2026	MANOJ KUMAR NANDA VS STATE OF ODISHA	HEMANTA KUMAR MUND VS	PATNAGARH /256 /2022 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001090/2022
116	D-CRLMC/23531/2026 CRLMC/2815/2026	ABHIMANYU SETHI@BEHERA@ABIMANYU SETHI@BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /39 /2010 1ST A.D.J., PURI(Puri) ST/0000245/2023
117	D-CRLMC/24386/2026 CRLMC/2816/2026	SAROJ KUMAR BARAL@BARALA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BANSADA /288 /2019 J.M.F.C,CHANDABALI(Bhadrak) GR/0000655/2019
118	D-CRLMC/24554/2026 CRLMC/2817/2026	PRITAM SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /157 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000175/2026
119	D-CRLMC/24559/2026 CRLMC/2818/2026	BINOD KUMAR RANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /201 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000287/2025
120	D-CRLMC/24408/2026 CRLMC/2819/2026	SUNIL KUMAR PATTNAIK VS SUMITRA DEHURY	SIBA PRASAD MISHRA VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar) ICC/0000020/2024
121	D-CRLMC/24413/2026 CRLMC/2820/2026	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JARADA /366 /2023 J.M.F.C.,PATRAPUR(Ganjam) GR/0000554/2023
122	D-CRLMC/23458/2026 CRLMC/2821/2026	ALEKHA CHANDRA SAHU@ALEKHA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOCHHAPADA /11 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000019/2024
123	D-CRLMC/24107/2026 CRLMC/2822/2026	SAMIR@SAMEER MOHANTY VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	ASTARANGA /69 /2011 CIVIL JUDGE (JD)-CUM-JMFC, ASTARA GR/0000538/2011
124	D-CRLMC/24125/2026 CRLMC/2823/2026	BISWAJIT ROUT VS STATE OF ODISHA	PRABIN DAS VS	KHARABEL NAGAR P.S. /594 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002629/2025
125	D-CRLMC/24181/2026	RABI SAHU	JYOTIRMAYA SAHOO	MOHANA /59 /2022

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	CRLMC/2824/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)
126	D-CRLMC/23992/2026 CRLMC/2825/2026	TANU MIRDHA VS STATE OF ODISHA	SURESH KUMAR JENA VS	Spl/0000049/2022 RAIRAKHOL /110 /2021 SPECIAL JUDGE (POCSO), SAMBALPUR
127	D-CRLMC/20878/2026 CRLMC/2826/2026	DR. BIRANCHI NARAYAN MOHAPATRA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	Spl/0000051/2021 JAJPUR ROAD /113 /2026 SPECIAL JUDGE (POCSO), JAJPUR(Jajapuri)
128	D-CRLMC/24401/2026 CRLMC/2827/2026	RAKESH KARAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	Spl/0000023/2026 MOTANGA /212 /2025 DISTRICT & SESSIONS JUDGE,DHENKANAL
129	D-CRLMC/23539/2026 CRLMC/2828/2026	MANMATH BEHERA VS STATE OF ODISHA	USHARANI PATI VS	CT/0000222/2025 BASTA /287 /2026 SPECIAL JUDGE (POCSO), BALASORE(Balasore)
130	D-CRLMP/22868/2026 CRLMP/1179/2026	LAXMIPRIYA NANDA@DASH VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	Spl/0000201/2026 NIALI /497 /2024 () //
131	D-CRLMP/22974/2026 CRLMP/1180/2026	JAGADISH CHANDRA PANIGRAHY VS STATE OF ODISHA	SISIR DAS VS	/ /0 S.D.J.M.,BERHAMPUR(Ganjam) MIS.CASE/0000083/2024
132	D-CRLMP/24577/2026 CRLMP/1181/2026	AMIT DAS VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// () //
133	D-CRLMP/22903/2026 CRLMP/1182/2026	SARAT PARIDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 () //
134	D-CRLMP/23019/2026 CRLMP/1183/2026	MOHAMMED RIZWAN KHALID VS STATE OF ODISHA	GOREKHANATH DAS VS	AIR FIELD P.S. /283 /2026 () //
135	D-CRLMP/22899/2026 CRLMP/1184/2026	GUNANIDHI PARIDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 () //
136	D-CRLMP/22837/2026 CRLMP/1185/2026	SUDARSAN NAYAK VS	NISHIKANTA MISHRA VS	ASTARANGA /223 /2024 ()

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137	D-CRLMP/24481/2026 CRLMP/1186/2026	STATE OF ODISHA ISRAFIL SAHA VS	SURYA NARAYAN MOHANTY VS	// JALESWAR /269 /2026 ()
138	D-CRLMP/22876/2026 CRLMP/1187/2026	STATE OF ODISHA BABULAL GURU VS	SATYAJIT MOHAPATRA VS	// / /0 ()
139	D-CRLMP/23568/2026 CRLMP/1188/2026	STATE OF ODISHA YASHASWI PATNAIK VS	ASHOK KUMAR MOHAPATRA VS	// / J.M.F.C.(IV),BHUBANESWAR(Khordha) CMC/0000636/2025
140	D-CRLMP/22116/2026 CRLMP/1189/2026	ANKITA MOHANTY ALOK CHANDRA MOHANTY VS	ABHISHEK DASH VS	KHANDAGIRI P.S. /421 /2025 ()
141	D-CRLMP/22618/2026 CRLMP/1190/2026	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	BIJAYA KUMAR NAYAK (3) VS	// / ()
142	D-CRLMP/22117/2026 CRLMP/1191/2026	THE SUPERINTENDENT OF POLICE, NAYAGARH ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS	DILLIP KUMAR RAY VS	// / ()
143	D-CRLMP/22556/2026 CRLMP/1192/2026	STATE OF ODISHA SK. KUDURATH VS	SURYAKANTA DASMOHAPATRA VS	// / ()
144	D-CRLMP/23537/2026 CRLMP/1193/2026	STATE OF ODISHA JADUMANI NAIK VS	PRATIK NAYAK VS	// / KASHIPUR /225 /2025 ()
145	D-CRLMP/23033/2026 CRLMP/1194/2026	STATE OF ODISHA GANESH BEHERA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
146	D-CRLMP/24588/2026 CRLMP/1195/2026	STATE OF ODISHA SONALI MOHAPATRA VS	PRAMOD CHANDRA SEJPADA VS	// / /0 ()
147	D-CRLMP/22796/2026 CRLMP/1196/2026	STATE OF ODISHA UMAKANT PARIJA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// / BADAGODA P.S. /618 /2025 () //

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148	D-CRLMP/24595/2026 CRLMP/1197/2026	PRABIR GHOSH VS SAMPA GHOSH	AMIT PRASAD BOSE VS	/ /0 JUDGE FAMILY COURT,BALASORE(Bal Crp/0000061/2020
149	D-CRLMP/22926/2026 CRLMP/1198/2026	VICTIM VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /179 /2026 () //
150	D-CRLMP/23926/2026 CRLMP/1199/2026	SNIGDHARANI CHHATOI VS STATE OF ODISHA	MADHUSMITA KANUNGO VS	PARLAKHEMUNDI /180 /2021 () //
151	D-CRLMP/23827/2026 CRLMP/1200/2026	HARAPRIYA NANDA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	KUJANGA /130 /2026 () //
152	D-CRLMP/22411/2026 CRLMP/1201/2026	SABITA ROUT VS STATE OF ODISHA	PRASHANTA KUMAR DAS VS	RAJKANIKI /285 /2026 () //
153	D-CRLMP/23056/2026 CRLMP/1202/2026	JYOTIRMAYEE DASH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	KUMBHARAPARA /67 /2026 () //
154	D-CRLREV/23607/2026 CRLREV/559/2026	SATYENDRA BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	TIKABALI /109 /2025 J.M.F.C.,G.UDAYAGIRI(Kandhamal) MIS.CASE/0000010/2026
155	D-CRLREV/16168/2026 CRLREV/560/2026	BINAYAK MOHAPATRA VS MANASWINI JENA	SANJAY KUMAR MOHANTY 2 VS	MAHILA P.S. BUXIBAZAR /47 /2024 3RD A.D.J., CUTTACK(Cuttack) CRA/0000006/2025
156	D-CRLREV/38007/2025 CRLREV/561/2026	BIJOY @ BIJAY KUMAR AGARWALA VS BIKASH CHANDRA SETHI	JAGAJIBAN PRADHAN VS	/ /0 A.D.J.,BARIPADA(Mayurbhanj) CRA/0000015/2023
157	D-CRLREV/23446/2026 CRLREV/562/2026	UMESH CHANDRA HERNA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	/ /0 J.M.F.C.,BODEN(Nuapada) CRM/0000016/2026
158	D-EXP/37533/2026 EXP/108/2026	PRAMOD KUMAR PADHY VS USHA PADHI , SECRETARY TO GOVT., HOUSING AND URBAN DEVELOPMENT DEPARTMENT, BBSR	MANAS PATI VS	/ / () //
159	D-FAO/37061/2026	P.S.VENKATESWARULU	S. SUDHAKAR RAO, SR. ADV.	/ /

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	FAO/910/2026	VS A. MANJU	VS	CIVIL JUDGE (SD),BERHAMPUR(Ganjam)
160	D-MACA/28684/2026 MACA/764/2026	KANAK RAUT VS DAMODAR SWAIN	DHANESWAR BEHERA VS	IA/0000037/2026 // III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000316/2017
161	D-MACA/28383/2026 MACA/765/2026	MENAKA DEI @ SETHI VS RAHAMAT KHAN	DHANESWAR BEHERA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000226/2012
162	D-MACA/28769/2026 MACA/766/2026	THE REGIONAL MANAGER THE ORIENTAL INSURANCE CO.LTD., BHUBANESWAR VS SUDARSHAN SWAIN	RIMJHIMBALA PATI VS	// IV MACT,PURI(Puri) Mac/0000112/2016
163	D-MACA/21449/2026 MACA/767/2026	AMAR PRASAD OJHA VS BISWAJIT MOHANTY	PRASANTA KUMAR SAHOO VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000578/2017
164	D-MACA/35928/2026 MACA/768/2026	LEGAL MANAGER, TATA AIG GENERAL INSURANCE CO.LTD.,BHUBANESWAR VS SARMISTHA AICH	ADAM ALI KHAN VS	// III MACT,JAJPUR(Jajapur) Mac/0000001/2020
165	D-MACA/36103/2026 MACA/769/2026	JYOTSNAMAYEE SAMAL VS M/S. VAYUDOOT ROAD CARRIERS PVT. LTD., PUNE	BIRANCHI NARAYAN RATH VS	// 1ST M.A.C.T., ANGUL(Anugul) Mac/0000023/2023
166	D-MACA/36153/2026 MACA/770/2026	MANAGER (LEGAL), IFFCO TOKIO GENERAL INSURANCE CO. LTD., BHUBANESWAR VS LAXMAN JUANGA	PRASANTA KUMAR MAHALI VS	// 4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000038/2026
167	D-MATA/37202/2026 MATA/270/2026	BASTIRANI PARICHHA VS SUNAM CHANDRA PARICHHA	SUSMITA PATTNAIK VS	// JUDGE FAMILY COURT AT PARALAKH CP/0000034/2025
168	D-MATA/37252/2026 MATA/271/2026	SUCHISMITA BEHERA VS SANJAYA KUMAR SETHI	BHAWANI SANKAR PANIGRAHI VS	// JUDGE, FAMILY COURT, NAYAGARH(N) CP/0000237/2025
169	D-RPFAM/36325/2026 RPFAM/226/2026	SARBESWAR KHANDAYATARAY VS PRAFULLA KUMAR KHANDAYATARAY	ACHYUTANANDA PATTANAIAK VS	// JUDGE FAMILY COURT,KHURDA(Khordha) Crp/0000001/2025
170	D-RPFAM/37102/2026 RPFAM/227/2026	AJIT ROUT VS	NIRANJAN LENKA VS	// JUDGE FAMILY COURT,BALASORE(Balasore)

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171	D-RPFAM/33878/2026 RPFAM/228/2026	PRIYANKA RANA @ROUT BISWANATH SOREN VS PADMABATI MAJHI @ SOREN	RAJIV KUMAR MAHANTA VS	Crp/0000016/2023 // JUDGE FAMILY COURT, KEONJHAR(Keo)
172	D-RPFAM/35737/2026 RPFAM/229/2026	VADAVALASA PRASAD RAO VS VADAVALASA JYOTHI	P. V. BALAKRISHNA VS	Crp/0000029/2024 // JUDGE FAMILY COURT AT PARALAKH
173	D-RVWPET/37279/2026 RVWPET/182/2026	MD. IBRAHIM KHAN VS SAYED ANEES AHMED	DAYANIDHI MISHRA VS	Crp/0000042/2025 // ()
174	D-RVWPET/37500/2026 RVWPET/183/2026	PREM KUMAR VS STATE OF ODISHA	SOUMYA MISHRA VS	// () //
175	D-TRPCRL/24324/2026 TRPCRL/65/2026	RANJAN KUMAR KARNA VS PRIYA BARIK@KARNA	KAPILA CHARAN NAYAK VS	/ /0 JUDGE,FAMILY COURT,BALANGIR(Bal)
176	D-WP(C)/34781/2026 WP(C)/26037/2026	CHHABIRANI DASH VS STATE OF ODISHA	SAIBRATA RATH VS	CRMC/0000024/2026 // ()
177	D-WP(C)/34784/2026 WP(C)/26038/2026	SRIKANTA KUMAR SATAPATHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
178	D-WP(C)/37298/2026 WP(C)/26039/2026	M/S SIDDHI BINAYAK PETROCHEMICALS, KALAHANDI VS DIRECTORATE GENERAL OF GST INTELLIGENCE, BHUBANESWAR	PRASHANTA KUMAR NAYAK VS	// () //
179	D-WP(C)/37175/2026 WP(C)/26040/2026	SUBASINI NAIK VS STATE OF ODISHA	INDRAMANI SAHOO VS	// () //
180	D-WP(C)/34790/2026 WP(C)/26041/2026	SUBODHA KUMAR DASH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
181	D-WP(C)/35991/2026 WP(C)/26042/2026	N. DINABANDHU PATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// () //

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182	D-WP(C)/37169/2026 WP(C)/26043/2026	PRASANNA KUMAR PRADHAN VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
183	D-WP(C)/35404/2026 WP(C)/26044/2026	SHOBHAGINI TRIPATHY VS STATE BANK OF INDIA	ABHILASH MISHRA VS	// 0 //
184	D-WP(C)/37171/2026 WP(C)/26045/2026	NURSINGHA CHARAN SAHU VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
185	D-WP(C)/35199/2026 WP(C)/26046/2026	PRAVAT CHANDRA RATH VS TP CENTRAL ODISHA DISTRIBUTION LTD(TPCODL), BHUBANESWAR	PRASANJIT PANI VS	// 0 //
186	D-WP(C)/37172/2026 WP(C)/26047/2026	ARJUN MOHAN GARNAYAK VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
187	D-WP(C)/37174/2026 WP(C)/26048/2026	KRUSHNA CHANDRA NAIK VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
188	D-WP(C)/35694/2026 WP(C)/26049/2026	M/S KAMACHI INDUSTRIES LIMITED VS COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK	SIDHANT DWIBEDI VS	// 0 //
189	D-WP(C)/35915/2026 WP(C)/26050/2026	PRAFULLA CHANDRA MOHAPATRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
190	D-WP(C)/35710/2026 WP(C)/26051/2026	RAMA CHANDRA BEHERA @ SIBANANDA SWAIN @ BEHERA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
191	D-WP(C)/36650/2026 WP(C)/26052/2026	M/S MANDIPA TRADERS VS ADDL COMMISSIONER OF STATE TAX (APPEAL)	MANAS RANJAN BEHERA VS	// 0 //
192	D-WP(C)/36411/2026 WP(C)/26053/2026	TUSARKANT KAR VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
193	D-WP(C)/36751/2026	SUMITA TIBREWAL	ABHISHEK SAHOO	//

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	WP(C)/26054/2026	VS THE SUPERINTENDENT CGST AND CENTRAL EXCISE ANGUL-I RANGE	VS	0 //
194	D-WP(C)/32350/2026 WP(C)/26055/2026	RAKESH KUMAR SWAIN VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
195	D-WP(C)/37097/2026 WP(C)/26056/2026	BINODINI PATTNAYAK VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
196	D-WP(C)/37076/2026 WP(C)/26057/2026	TRIBHUBAN BAL VS TAHASILDAR, RAJNAGAR, KENDRAPADA	MANORANJAN MISHRA VS	// 0 //
197	D-WP(C)/37227/2026 WP(C)/26058/2026	UMESH CHANDRA SAHOO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
198	D-WP(C)/37630/2026 WP(C)/26059/2026	AJAYA KUMAR PATTNAIK VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
199	D-WP(C)/35762/2026 WP(C)/26060/2026	LENIN PATTANAYAK VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
200	D-WP(C)/37567/2026 WP(C)/26061/2026	MAHENDRA PARAMANIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
201	D-WP(C)/35942/2026 WP(C)/26062/2026	PURNA CHANDRA BIRTIA VS STATE OF ODISHA	LAXMI SHARMA VS	// 0 //
202	D-WP(C)/35990/2026 WP(C)/26063/2026	SANTOSHI NAHAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
203	D-WP(C)/37072/2026 WP(C)/26064/2026	TRIBHUBAN BAL VS TAHASILDAR, RAJNAGAR, KENDRAPADA	MANORANJAN MISHRA VS	// 0 //
204	D-WP(C)/37506/2026 WP(C)/26065/2026	SHYAM SUNDAR DALAI VS	MADAN MOHAN SWAIN VS	// 0

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205	D-WP(C)/37565/2026 WP(C)/26066/2026	STATE OF ODISHA SULOCHANA BASTIA VS	ANAND CHANDRA SWAIN VS	// // 0
206	D-WP(C)/37150/2026 WP(C)/26067/2026	STATE OF ODISHA ABHIMANYU SABAT VS	SANJIB MOHANTY VS	// // 0
207	D-WP(C)/37568/2026 WP(C)/26068/2026	STATE OF ODISHA RAJENDRA SETHY VS	SUSANTA KUMAR BARAL VS	// // 0
208	D-WP(C)/37162/2026 WP(C)/26069/2026	STATE OF ODISHA PARSHURAM NAIK VS	INDRAMANI SAHOO VS	// // 0
209	D-WP(C)/36900/2026 WP(C)/26070/2026	STATE OF ODISHA EXECUTIVE ENGINEER (ELECT.) KEED, TPWODL, KALAHANDI VS	PRASANTA KUMAR TRIPATHY VS	// // 0
210	D-WP(C)/37163/2026 WP(C)/26071/2026	PRADIPTA DASH BENUDHAR NAIK VS	INDRAMANI SAHOO VS	// // 0
211	D-WP(C)/37197/2026 WP(C)/26072/2026	STATE OF ODISHA RAJAT KUMAR SATAPATHY VS	SATYABRATA MOHANTY (1) VS	// // 0
212	D-WP(C)/36904/2026 WP(C)/26073/2026	STATE OF ODISHA EXECUTIVE ENGINEER (ELECT.), KEED, TPWODL, KALAHANDI VS	PRASANTA KUMAR TRIPATHY VS	// // 0
213	D-WP(C)/37599/2026 WP(C)/26074/2026	SOBHAKAR SAHOO K.RATNAKAR RAO VS	DIPTI RANJAN BHOKTA VS	// // 0
214	D-WP(C)/37654/2026 WP(C)/26075/2026	STATE OF ODISHA SHAIKH KHALID HUSSAIN VS	TANMAY MISHRA VS	// // 0
215	D-WP(C)/37095/2026 WP(C)/26076/2026	STATE OF ODISHA MANAS KUMAR NAYAK VS	SAUMYA RANJAN PRADHAN VS	// // 0
		AUTHORIZED OFFICER, AXIS BANK LTD., BBSR		//

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216	D-WP(C)/37895/2026 WP(C)/26077/2026	SIDHARTHA KUMAR SAHOO VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	// 0 //
217	D-WP(C)/37571/2026 WP(C)/26078/2026	RAJESH KUMAR BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
218	D-WP(C)/37493/2026 WP(C)/26079/2026	HAREKRUSHNA SAHOO VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
219	D-WP(C)/37397/2026 WP(C)/26080/2026	RABINDRANATH PANIGRAHI VS BERHAMPUR UNIVERSITY, GANJAM	AVIJIT PATNAIK VS	// 0 //
220	D-WP(C)/37496/2026 WP(C)/26081/2026	HAREKRUSHNA SAHOO VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
221	D-WP(C)/35146/2026 WP(C)/26082/2026	MECON LTD., JHARKHAND VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
222	D-WP(C)/19905/2026 WP(C)/26083/2026	PRASANNA KUMAR PRADHAN @ BABULI VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
223	D-WP(C)/35249/2026 WP(C)/26084/2026	DR. BINDUSHREE MISHRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
224	D-WP(C)/37882/2026 WP(C)/26085/2026	PATRIPAL SERVICE COOPERATIVE SOCIETY LTD., BALASORE VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
225	D-WP(C)/33574/2026 WP(C)/26086/2026	M.C OF PANCHAYAT HIGH SCHOOL, PURUSOTTAMPUR, KENDRAPARA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
226	D-WP(C)/31034/2026 WP(C)/26087/2026	BASANTI SAHU VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
227	D-WP(C)/35368/2026	SUDHIR KUMAR KHADANGA	PRAFULLA KUMAR MOHAPATRA	//

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	WP(C)/26088/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/32355/2026 WP(C)/26089/2026	BIJAY KRUSHNA DAS VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
229	D-WP(C)/35126/2026 WP(C)/26090/2026	SATYENDRA NARAYAN CHAND VS THE APPELLATE AUTHORITY UNDER THE PAYMENT OF GRATUITY, BHUBANESWAR	SUBRATA KUMAR MOHANTY VS	// 0 //
230	D-WP(C)/35623/2026 WP(C)/26091/2026	ABHIMANU SAHOO VS STATE OF ODISHA	DHULESWAR CHOUDHURY VS	// 0 //
231	D-WP(C)/35138/2026 WP(C)/26092/2026	MECON LTD., JHARKHAND VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
232	D-WP(C)/37903/2026 WP(C)/26093/2026	SRIDHAR TRIPATHY VS SUB COLLECTOR, NILAGIRI, BALASORE	BIRAJA PRASANNA DAS VS	// 0 //
233	D-WP(C)/35143/2026 WP(C)/26094/2026	MECON LTD., JHARKHAND VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
234	D-WP(C)/37564/2026 WP(C)/26095/2026	DR. SANTOSH KUMAR PANDA VS STATE OF ODISHA	ANAND CHANDRA SWAIN VS	// 0 //
235	D-WP(C)/34575/2026 WP(C)/26096/2026	KUMUDINI SAHOO VS STATE OF ODISHA	PRABIR KUMAR PRADHAN VS	// 0 //
236	D-WP(C)/35220/2026 WP(C)/26097/2026	SUDHANSHU SEKHAR PANDA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
237	D-WP(C)/37915/2026 WP(C)/26098/2026	GYANA RANJAN DAS VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
238	D-WP(C)/37692/2026 WP(C)/26099/2026	ORISSA STEVEDORES LTD., CUTTACK VS	JAYDEEP PAL VS	// 0

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239	D-WP(C)/36618/2026 WP(C)/26100/2026	NATIONAL ALUMINIUM COMPANY LTD.(NALCO), BHUBANESWAR DR.CHINMAYA MAJHI VS STATE OF ODISHA	NAVNEET DADHICHI VS	// // 0 //
240	D-WP(C)/35407/2026 WP(C)/26101/2026	SURESH CHANDRA DASH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
241	D-WP(C)/37912/2026 WP(C)/26102/2026	SASMITA PANDA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
242	D-WP(C)/37913/2026 WP(C)/26103/2026	HIMANSHU SEKHAR SAHOO VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
243	D-WP(C)/37178/2026 WP(C)/26104/2026	RANJIT KUMAR PANIGRAHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
244	D-WP(C)/36498/2026 WP(C)/26105/2026	SUBHAKANTA SWAIN VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
245	D-WP(C)/37950/2026 WP(C)/26106/2026	KRUSHNA CHARAN SAHOO VS STATE OF ODISHA	BHAKTADAS MOHANTY VS	// 0 //
246	D-WP(C)/35961/2026 WP(C)/26107/2026	JAGADISH BEHERA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
247	D-WP(C)/34669/2026 WP(C)/26108/2026	LAXMIDHAR NAYAK VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
248	D-WP(C)/37062/2026 WP(C)/26109/2026	M/S. SHREE MAA TRANSPORT, KEONJHAR VS THE COMMISSIONER, CGST AND CENTRAL EXCISE , ROURKELA COMMISSIONERATE , ROURKELA ,ODISHA	MANAS ANKIT BOHIDAR VS	// 0 //
249	D-WP(C)/37667/2026 WP(C)/26110/2026	ANANTA BIJAY MAHAKUD VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //

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250	D-WP(C)/36895/2026 WP(C)/26111/2026	CHAITANYA BEHERA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
251	D-WP(C)/34566/2026 WP(C)/26112/2026	DEBENDRA KUMAR SAHOO VS STATE OF ODISHA	AJIT CH MOHAPATRA VS	// 0 //
252	D-WP(C)/29352/2026 WP(C)/26113/2026	ASHOK RANJAYA @ ASHOK KUMAR RANAJAYA VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
253	D-WP(C)/37066/2026 WP(C)/26114/2026	ANJALI MOHAPATRA VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE , BHUBANESWAR	MANAS ANKIT BOHIDAR VS COMMISSIONERATE BBSR,ODISHA	// 0 //
254	D-WP(C)/35944/2026 WP(C)/26115/2026	PURNA CHANDRA BIRTIA VS STATE OF ODISHA	LAXMI SHARMA VS	// 0 //
255	D-WP(C)/37375/2026 WP(C)/26116/2026	DR.BHANJA KISHORE SETHY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
256	D-WP(C)/32371/2026 WP(C)/26117/2026	SWAGATIKA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
257	D-WP(C)/35947/2026 WP(C)/26118/2026	RAMA CHANDRA BIRUA VS STATE OF ODISHA	MANOJ KUMAR BALASAMANTA VS	// 0 //
258	D-WP(C)/37333/2026 WP(C)/26119/2026	ALOK MOHANTY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
259	D-WP(C)/37380/2026 WP(C)/26120/2026	DR.TAPAN KUMAR GHADAI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
260	D-WP(C)/35738/2026 WP(C)/26121/2026	KALHA KHALKHO VS COLLECTOR-CUM-DISTRICT MAGISTRATE, SUNDERGARH	BHARAT BHUSAN ROUTRAY VS	// 0 //
261	D-WP(C)/33609/2026	JAYANT KUMAR ROUT	PURNA CHANDRA MISHRA	//

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	WP(C)/26122/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/36032/2026	SHIBA PRASAD PARIDA	ARUN KUMAR PATRA	//
	WP(C)/26123/2026	VS STATE OF ODISHA	VS	0 //
263	D-WP(C)/37149/2026	BIJAYA KUMAR MISHRA	SANJIB MOHANTY	//
	WP(C)/26124/2026	VS STATE OF ODISHA	VS	0 //
264	D-WP(C)/35619/2026	ABHIMANU SAHOO	DHULESWAR CHOUDHURY	//
	WP(C)/26125/2026	VS STATE OF ODISHA	VS	0 //
265	D-WP(C)/36162/2026	KALPATARU NAYAK	RASHMI KANTA ACHARYA	//
	WP(C)/26126/2026	VS STATE OF ODISHA	VS	0 //
266	D-WP(C)/35620/2026	ABHIMANU SAHOO	DHULESWAR CHOUDHURY	//
	WP(C)/26127/2026	VS STATE OF ODISHA	VS	0 //
267	D-WP(C)/35622/2026	RUKMANI KUNDU	DHULESWAR CHOUDHURY	//
	WP(C)/26128/2026	VS STATE OF ODISHA	VS	0 //
268	D-WP(C)/37190/2026	KUNILATA BEHERA	SURENDRA KUMAR SAHOO	//
	WP(C)/26129/2026	VS STATE OF ODISHA	VS	0 //
269	D-WP(C)/35741/2026	SUMAN BARWA	MANMEET SINGH ARORA	//
	WP(C)/26130/2026	VS STATE OF ODISHA	VS	0 //
270	D-WP(C)/37390/2026	SUSAMA KUMARI DHAL	SURENDRA KUMAR SAHOO	//
	WP(C)/26131/2026	VS STATE OF ODISHA	VS	0 //
271	D-WP(C)/36940/2026	HIMANSU JENA	RITUPARNA CHATTERJEE	//
	WP(C)/26132/2026	VS STATE OF ODISHA	VS	0 //
272	D-WP(C)/35690/2026	RUNU MISHRA	MRITUNJAY BANERJEE	//
	WP(C)/26133/2026	VS	VS	0

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273	D-WP(C)/36669/2026 WP(C)/26134/2026	STATE OF ODISHA MANOJ KUMAR NAYAK VS AUTHORIZED OFFICER, STATE BANK OF INDIA, KHURDHA	SARADA DASH VS	// // 0 //
274	D-WP(C)/37700/2026 WP(C)/26135/2026	MANAS RANJAN PATRO VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
275	D-WP(C)/37519/2026 WP(C)/26136/2026	RUSHI KUMAR BHOI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
276	D-WP(C)/35398/2026 WP(C)/26137/2026	RANU MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
277	D-WP(C)/36008/2026 WP(C)/26138/2026	BIJAYA BHUSAN ACHARYA VS UNION OF INDIA	SARBESWAR BEHERA VS	// 0 //
278	D-WP(C)/36869/2026 WP(C)/26139/2026	TRIPATI SASMAL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
279	D-WP(C)/37954/2026 WP(C)/26140/2026	PANKAJ KUMAR MOTWANI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
280	D-WP(C)/37914/2026 WP(C)/26141/2026	BIRANCHI MAJHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
281	D-WP(C)/37243/2026 WP(C)/26142/2026	MANMATH KUMAR SWAIN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
282	D-WP(C)/37537/2026 WP(C)/26143/2026	ANADI CHARAN NATH VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
283	D-WP(C)/37551/2026 WP(C)/26144/2026	SAROJ KUMAR ROUT VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //

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284	D-WP(C)/36971/2026 WP(C)/26145/2026	NABARATNA NAYAK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
285	D-WP(C)/37199/2026 WP(C)/26146/2026	PADMANAV JENA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
286	D-WP(C)/37386/2026 WP(C)/26147/2026	DR.PURNA CHANDRA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
287	D-WP(C)/37869/2026 WP(C)/26148/2026	MANAGING COMMITTEE OF KEDARNATH HIGH SCHOOL, CUTTACK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
288	D-WP(C)/37717/2026 WP(C)/26149/2026	THE CHAIRMAN, STEEL AUTHORITY OF INDIA, NEW DELHI VS SASMITA SAHOO	BIBHU PRASAD PANDA VS	// 0 //
289	D-WP(C)/37383/2026 WP(C)/26150/2026	DR. KANISKA KUMAR MALLICK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
290	D-WP(C)/34670/2026 WP(C)/26151/2026	LAXMIDHAR NAYAK VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
291	D-WP(C)/36880/2026 WP(C)/26152/2026	JUDHISTIR CHHANCHAN VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
292	D-WP(C)/37391/2026 WP(C)/26153/2026	GYANARANJAN PATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
293	D-WP(C)/37402/2026 WP(C)/26154/2026	PRAMOD KUMAR SWAIN VS STATE OF ODISHA	SUBHENDU KAR VS	// 0 //
294	D-WP(C)/37385/2026 WP(C)/26155/2026	DR.SAROJ KUMAR JENA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
295	D-WP(C)/37651/2026	JOGI@JOGENDRA SAHOO	DIPTI RANJAN BHOKTA	//

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	WP(C)/26156/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/37381/2026 WP(C)/26157/2026	NARENDRA NATH MOHANTY VS STATE OF ODISHA	DEBENDRANATH MISHRA VS	// 0 //
297	D-WP(C)/36593/2026 WP(C)/26158/2026	RABINDRA SAHOO VS STATE OF ODISHA	PADMANAV BHUTIA VS	// 0 //
298	D-WP(C)/37639/2026 WP(C)/26159/2026	MANAGING COMMITTEE OF BANKA SERVICE COOPERATIVE SOCIETY LTD., GANJAM VS REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BHUBANESWAR-1	ANIL K. SAHOO VS	// 0 //
299	D-WP(C)/37727/2026 WP(C)/26160/2026	M/S. L.N.CONSTRUCTION, RAYAGADA VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// 0 //
300	D-WP(C)/37422/2026 WP(C)/26161/2026	PRADEEP KUMAR JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
301	D-WP(C)/37902/2026 WP(C)/26162/2026	ASHOK JENA VS THE EXECUTIVE OFFICER, DHENKANAL MUNICIPALITY, DHENKANAL	RAJESH RANJAN SAHOO VS	// 0 //
302	D-WP(C)/37820/2026 WP(C)/26163/2026	KAILASH PATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	// 0 //
303	D-WP(C)/37975/2026 WP(C)/26164/2026	SASMITA NAYAK VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	// 0 //
304	D-WP(C)/37009/2026 WP(C)/26165/2026	UTTKALJIT ROUTH VS STATE OF ODISHA	ANSHUMAN DAS VS	// 0 //
305	D-WP(C)/37147/2026 WP(C)/26166/2026	TULASI PRADHAN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
306	D-WP(C)/37794/2026 WP(C)/26167/2026	M/S RKD CONSTRUCTIONS PVT. LTD., KHURDA VS	SIDHANT DWIBEDI VS	// 0

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307	D-WP(C)/37188/2026 WP(C)/26168/2026	STATE OF ODISHA BUNI KUMARI PANIGRAHY VS	DILLIP KUMAR MOHAPATRA VS	// // 0
308	D-WP(C)/36060/2026 WP(C)/26169/2026	STATE OF ODISHA BRANCH MANAGER BANK OF INDIA, KHURDHA VS	GURUDUTTA KAR VS	// // 0
309	D-WP(C)/36215/2026 WP(C)/26170/2026	THE REGISTER, DEBTS RECOVERY TRIBUNAL, ORISSA, CUTTACK KALPANA KUMARI DEVI VS	SACHIDANANDA SAHOO VS	// // 0
310	D-WP(C)/35702/2026 WP(C)/26171/2026	STATE OF ODISHA MAHENDRA NATH MOHANTA VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // 0
311	D-WP(C)/37002/2026 WP(C)/26172/2026	STATE OF ODISHA SUMIT KUMAR SUBEDAR VS	ANSHUMAN DAS VS	// // 0
312	D-WP(C)/37647/2026 WP(C)/26173/2026	STATE OF ODISHA PRAFULA KUMAR PATASAHANI VS	BAIDHAR SAHOO VS	// // 0
313	D-WP(C)/36279/2026 WP(C)/26174/2026	REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BHUBANESWAR DINABANDHU BEURA VS	UMAKANTA MISHRA VS	// // 0
314	D-WP(C)/37731/2026 WP(C)/26175/2026	THE DISTRICT JUDGE, KALAHANDI BINA PRADHAN VS	SWADHIN KESARI SINGH VS	// // 0
315	D-WP(C)/35709/2026 WP(C)/26176/2026	STATE OF ODISHA ASHOK SAHOO VS	VS	// // 0
316	D-ABLAPL/23884/2026 ABLAPL/9491/2026	STATE OF ODISHA ROHIT NANDA VS	KIRTAN DANG VS	// // 0
317	D-ABLAPL/23311/2026 ABLAPL/9492/2026	STATE OF ODISHA PRAFULLA CHANDRA MALIK VS	SUSANTA KUMAR SAHU VS	// // 0
		STATE OF ODISHA		//

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318	D-ABLAPL/24126/2026 ABLAPL/9493/2026	DEEPAK KUMAR SUNA VS STATE OF ODISHA	ATUL KUMAR MOHANTY VS	/ /0 () //
319	D-ABLAPL/24256/2026 ABLAPL/9494/2026	SHAKTIMAYEE PANDA VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	BARAMBA /26 /2025 () //
320	D-ABLAPL/24257/2026 ABLAPL/9495/2026	BASUDEV @ BASUDEB BEHERA VS STATE OF ODISHA	BIKASH KARNA VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000026/2024
321	D-ABLAPL/24263/2026 ABLAPL/9496/2026	KANHU PRADHAN @ KHIROD PRADHAN VS STATE OF ODISHA	BISWAJIT PASAYAT VS	CUTTACK SADAR /528 /2026 () //
322	D-ABLAPL/24265/2026 ABLAPL/9497/2026	DEEPAK RANJAN PRAHARAJ VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	LINGARAJ P.S. /230 /2026 () //
323	D-ABLAPL/24267/2026 ABLAPL/9498/2026	SOUMYA RANJAN SINGH VS STATE OF ODISHA	BIBHUTI BHUSAN ROUT VS	BALICHANDRAPUR /309 /2026 () //
324	D-ABLAPL/24269/2026 ABLAPL/9499/2026	KUMAR TIKAMCHAND CHOUDHURY VS STATE OF ODISHA	JEETENDRA SAMANTARAY VS	MAHULPALI /114 /2026 () //
325	D-ABLAPL/23510/2026 ABLAPL/9500/2026	GOPINATHA SETHY @ GOPI SETHI VS STATE OF ODISHA	ANIRUDHA DAS VS	TARBHA /159 /2021 () //
326	D-ABLAPL/24004/2026 ABLAPL/9501/2026	BOBY NAIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	MARKAT NAGAR /256 /2026 () //
327	D-ABLAPL/24277/2026 ABLAPL/9502/2026	SUSANT KUMAR SETHI @ ABOL SETHY VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /124 /2026 () //
328	D-ABLAPL/24276/2026 ABLAPL/9503/2026	CHAKRADHAR SAHOO VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	BALIAPANDA /35 /2026 () //
329	D-ABLAPL/24284/2026	KARTIKA PADHAN	ASHIS KUMAR DAS	AMBABHONA /125 /2026

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	ABLAPL/9504/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/24278/2026 ABLAPL/9505/2026	GITANJALI MALIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	TIHIDI /209 /2026 () //
331	D-ABLAPL/24292/2026 ABLAPL/9506/2026	SWADHIN KUMAR PRUSTY VS STATE OF ODISHA	SURESH KUMAR PANDA VS	INFOCITY PS /316 /2026 () //
332	D-ABLAPL/24432/2026 ABLAPL/9507/2026	BIKASH CHANDRA HALDAR @ BIKASH CH. HALDAR VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /161 /2026 () //
333	D-ABLAPL/24294/2026 ABLAPL/9508/2026	SANJAY KUMAR RAY @ SANJAY RAY VS STATE OF ODISHA	SARTHAK SATAPATHY VS	TIRTOL /347 /2026 () //
334	D-ABLAPL/24444/2026 ABLAPL/9509/2026	RITA@RITASHREE DAS VS STATE OF ODISHA	DEBASIS SAHOO VS	MARINE PS AT JAMBO /115 /2026 () //
335	D-ABLAPL/24320/2026 ABLAPL/9510/2026	KRUSHNA CHANDRA NANDA VS STATE OF ODISHA	DEBASISH PATNAIK VS	ERASAMA /243 /2026 () //
336	D-ABLAPL/24333/2026 ABLAPL/9511/2026	SONY SINGH @ HAPPY NAYAK VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	JAJPUR ROAD /469 /2026 () //
337	D-ABLAPL/24335/2026 ABLAPL/9512/2026	PRABIR KUMAR DAS VS STATE OF ODISHA	SAPAN KUMAR PAL VS	INFOCITY PS /572 /2026 () //
338	D-ABLAPL/23949/2026 ABLAPL/9513/2026	SUNIL JAGAT VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KHARIAR /264 /2026 () //
339	D-ABLAPL/23788/2026 ABLAPL/9514/2026	SASMITA DAS VS STATE OF ODISHA	PADMANAVA JENA VS	/ /0 () //
340	D-ABLAPL/23844/2026 ABLAPL/9515/2026	BASU GOUD VS	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /232 /2026 ()

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341	D-ABLAPL/24336/2026 ABLAPL/9516/2026	STATE OF ODISHA BANSHIDHAR PARIDA VS	ALOK KUMAR PANDA VS	// HINJILI /530 /2026 ()
342	D-ABLAPL/24337/2026 ABLAPL/9517/2026	STATE OF ODISHA MURALI LAL SAHU VS	SARAT KUMAR JENA VS	// S.P.(CID-CRL),CUTTACK /18 /2017 ()
343	D-ABLAPL/23944/2026 ABLAPL/9518/2026	STATE OF ODISHA SWARNAPRAVA PARIDA VS	ABHIMANYU PARIDA VS	// PURIGHAT /250 /2026 ()
344	D-ABLAPL/24398/2026 ABLAPL/9519/2026	STATE OF ODISHA KANHA SWAIN VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /310 /2026 ()
345	D-ABLAPL/24394/2026 ABLAPL/9520/2026	STATE OF ODISHA TAKARA @ INJAMUL HAQ @ SK. IJADUL HAQUE VS	SAPAN KUMAR PAL VS	// BADAMPAHAD /27 /2022 ()
346	D-ABLAPL/24400/2026 ABLAPL/9521/2026	STATE OF ODISHA BINAYA BEHERA VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /678 /2026 ()
347	D-ABLAPL/23502/2026 ABLAPL/9522/2026	STATE OF ODISHA RAJA @ RAJESH @ DIPAK KUMAR DEHURY VS	PRAJIT KUMAR PRADHAN VS	// NALCO /155 /2023 ()
348	D-ABLAPL/23564/2026 ABLAPL/9523/2026	STATE OF ODISHA AKHAYA KUMAR NAYAK VS	DR. SIMANCHALLA RANJIT VS	// MOHANA /136 /2026 ()
349	D-ABLAPL/23761/2026 ABLAPL/9524/2026	STATE OF ODISHA SATYABRATA MALIK @ PAPU MALIK VS	DEEPAK KU SAHOO VS	// MAHANGA /11 /2026 ()
350	D-ABLAPL/23865/2026 ABLAPL/9525/2026	STATE OF ODISHA SANNI NAG @ JOTHOM NAG VS	ANIRUDHA DAS VS	// NABARANGAPUR TOWN /93 /2017 ()
351	D-ABLAPL/24407/2026 ABLAPL/9526/2026	STATE OF ODISHA SIDHANTA NAIK @ BABENA VS	ARIJEET MISHRA VS	// BADAMBADI /346 /2026 ()
		STATE OF ODISHA		//

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352	D-ABLAPL/23200/2026 ABLAPL/9527/2026	BIKASH JENA VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	NIHALPRASAD /105 /2026 () //
353	D-ABLAPL/24409/2026 ABLAPL/9528/2026	ARABINDA BARAL @ RINKU VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI RURAL PS /432 /2025 () //
354	D-ABLAPL/23946/2026 ABLAPL/9529/2026	PRAKASH CHANDRA MAHARANA @ PRAKASH MAHARANA VS STATE OF ODISHA	RAKESH BEHERA VS	KUAKHIA /332 /2026 () //
355	D-ABLAPL/23948/2026 ABLAPL/9530/2026	PRAKASH CHANDRA MAHARANA @ PRAKASH MAHARANA VS STATE OF ODISHA	RAKESH BEHERA VS	KUAKHIA /333 /2026 () //
356	D-ABLAPL/24416/2026 ABLAPL/9531/2026	BAPINI SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /310 /2026 () //
357	D-ABLAPL/24424/2026 ABLAPL/9532/2026	DURGA PRASANA SAHOO VS STATE OF ODISHA	OM SWARUP VS	/ /0 () //
358	D-ABLAPL/24458/2026 ABLAPL/9533/2026	MIR CHANDBABU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	ALAKUNDA /108 /2025 () //
359	D-ABLAPL/24480/2026 ABLAPL/9534/2026	CHUDAMANI BEHERA @ SUKESH BEHERA VS STATE OF ODISHA	SADHAN MOHANTY VS	LANJIGARH /77 /2026 () //
360	D-ABLAPL/24483/2026 ABLAPL/9535/2026	SANJAY KUMAR SAMAL VS UNION OF INDIA (ED)	AMLAN MOHANTY VS	/ /0 () //